## **RAJYA SABHA**

Thursday, the 28th July, 2016/6th Sravana, 1938 (Saka)

The House met at eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

## PAPERS LAID ON TABLE

## Report and Accounts (2014-15) of the Overseas Indian Facilitation Centre, Gurgaon and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Audited Accounts of the Overseas Indian Facilitation Centre, Gurgaon, Haryana, for the year 2014-15.
- (b) Review by the Government on the working of above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4811/16/16]
- I. Notification of the Ministry of Urban Development
- II. Report and Accounts (2014-15) of the Mumbai Metro Rail Corporation Limited (MMRCL), Mumbai and related papers

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING; THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT; THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): Sir, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Urban Development Notification No. G.S.R. 1265 (E), dated the 31st March, 2016, regarding continued assignment of the additional charge of the post of Claims Commissioner for Delhi Metro Rail Corporation Limited (DMRC) to Shri Satish Chandra, General Manager (Legal), DMRC for a further period up to 3rd July, 2016, or until further orders, whichever is earlier, for the purpose of adjudicating upon claims for compensation in respect of accidents involving the death of, or bodily injury to person, or damage to any property arising out of the working of the Delhi Metro, under Section 102 of the Metro Railway (Operation and Maintenance) Act, 2002.

[Placed in Library. See No. L.T. 4944/16/16]